

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:417

ANSWERED ON:04.05.2012

MISUSE OF CGHS MEDICINES

Amlabe Shri Narayan Singh;Bali Ram Dr.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases of sale of medicines meant for use in the Government hospitals and Central Government Health Scheme (CGHS) dispensaries in the open market have been reported;
- (b) if so, the details thereof for the last three years and the current year;
- (c) the number of persons arrested for selling of medicines and the action taken by the Government against the medical stores purchasing and the hospitals selling such Government medicines; and
- (d) the steps taken by the Government to check such cases in future?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a)to(d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 417 FOR 4.05. 2012

(a) to (c): There have not been any such reports from the Government hospitals in Delhi which are under the administrative control of Ministry of Health and Family Welfare. However, Delhi Police has arrested some CGHS officials for investigation on the charges of selling of stolen CGHS medicines in the open market during the last three years as indicated below:-

2009 – Two officials of CGHS dispensaries, Shri Revati Prasad Sharma, Pharmacist/Storekeeper, and Shri Mithun Tyagi, Computer Operator.

2010 – Nil

2011 – Five officials of various CGHS dispensaries: S/Shri Attar Singh Mastwal, Pharmacist/ Storekeeper, Ravinder Kumar, Pharmacist, Krishan Kumar, Pharmacist, Sunil Kumar, Pharmacist, and Bachcha Singh, Dresser.

The services of Shri Mithun Tyagi have been terminated. Departmental Enquiry against Shri Revati Prasad Sharma has been completed and penalty imposed. For the remaining five officials, Departmental enquiry has been instituted as per rules.

(d): To check pilferage of medicines from CGHS dispensaries, detailed instructions have been issued to all CMOs - I/c vide Circular dated 10th August 2011.